

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Appeal No. 135/2017

IN THE MATTER OF:

Tirhut Power Transformation Pvt. Ltd. APPLICANT / PETITIONER
Vs.
Registrar of Companies RESPONDENT

SECTION:
Under Section 252

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

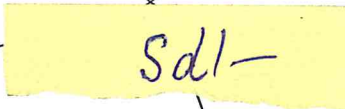
For the APPLICANT :- Mr. Ranveer Sharma, Advocate


For the I. T. Deptt. :- Ms. Lakshmi Gurung, Standing Counsel

For the ROC, Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 5th March 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


R. VARADHARAJAN
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018